

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No.210
(IB)-149/ND/2024

IN THE MATTER OF:

Shiv Kumar Goel

... **Applicant/Petitioner**

Under Section: 94(1) of IBC, 2016

Order delivered on 09.05.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ

HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH

HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Vinod Chaurasia

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

As prayed by Mr. Vinod Kumar Chaurasia, Ld. Counsel appearing for the Applicant, hearing is deferred to enable him to file application/report in terms of the provisions of Section 99 of IBC, 2016.

List on 02.07.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)